

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE
THE AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2020**

Name of the Company:

Himmatbhai Narsibhai Patel & Anr
(Kishan Enterprise Pvt Ltd)
V/s
ROC, Gujarat

Section:

Section 248 r.w 252 of the Companies Act

ORDER


Learned Counsel Ms. Natasha Shah appeared for the Appellant.

The proof of service is filed.

The representation of the ROC is not received.

List the matter on 25.08.2020 for hearing.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 22nd day of June, 2020.